

## **HIGH COURT OF GUJARAT**

### **PRESS RELEASE**

#### **LIVE STREAMING OF PHYSICAL COURT FUNCTIONING OF HIGH COURT**

**Date: 17/08/2021**

As per directions and approval of Honourable the Chief Justice, this is inform all concerned that,

After initial experimental live streaming from 26th October, 2020 of the Honourable Chief Justice's Video Conferencing Court and then formal launch of live streaming Benches of the High Court on 17/07/2021 with coming into effect of the **High Court of Gujarat (Live Streaming of Court Proceedings) Rules, 2021** on the same day; according to provision of these rules, the High Court of Gujarat has continued with live streaming of Court Proceedings **even after switching to physical functioning of the Court from today i.e. 17th August, 2021.**

Based upon the guidance and direction of the Honourable the Chief Justice as the Chairperson and Honourable Judges of the ICT & eGovernance Committee of the High Court, the Information Technology Cell has implemented an in-house technical solution for live streaming of the Court Proceedings using computer systems, webcams, digital audio interface and public address systems, as shown in photographs attached hereinbelow.

With the implementation of this solution, all the Courts of the High Court are now also equipped with microphones and speakers for the Bench as well as the Ld. advocates, facilitating easier listening for all present in the Court. This setup will gradually continue to be improved based on the experience to be gained in working with the same and the inputs/suggestions of the users.

The live streaming is being done on the official YouTube Channel of the High Court which is now touching subscriber base of 75000 subscribers and total cumulative views of 53 lacs.

With this implementation, the High Court of Gujarat has again kept up with expectations of the stakeholders, by continuing to uphold the realization of the Open Court concept through live streaming also during the physical functioning of the Court.

**Date: 17/08/2021**

**REGISTRAR GENERAL**

### **View of the Dias with Microphone and Webcamera**



### **Desktop Computer of the Court Master with Sound Interface & Amplifier**



**Wide angle Webcamera installed for Court Room View**



**Microphones Installed for the Ld. Advocates, one each for the both sides**

